

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 4397
TO BE ANSWERED ON 02.04.2026

Green Credit Programme in Andhra Pradesh

4397. SHRI SANA SATHISH BABU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of green credit projects approved and registered in Andhra Pradesh, along with the details of participating public and private entities under Green Credit Programme;
- (b) the district-wise details of land area identified for afforestation aimed at generating Green Credits as of February 2026;
- (c) the steps taken to promote local communities, self-help groups, and tribal population involvement in plantation and maintenance activities; and
- (d) whether Government is considering to scale up afforestation-based Green Credit initiatives in that State in alignment with national climate commitments and SDGs and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a)to (b) The district wise details of degraded forest land taken up for afforestation under the Green Credit Programme is placed at Annexure-I. So far, no entities have come forward for taking up degraded forest lands for eco-restoration under the Green Credit Programme in the State of Andhra Pradesh.
- (c)to (d) The Government is implementing several schemes like National Mission for a Green India (Green India Mission), MISHTI (Mangrove Initiative for Shoreline Habitats & Tangible Incomes), Nagar Van Yojana, School Nursery Yojna, and Compensatory Afforestation Fund, including under the Green Credit Programme for restoration of degraded forest areas. In addition, the Government has launched the nationwide campaign “Ek Ped Maa Ke Naam” to encourage citizens to plant trees as a tribute to their mothers and to promote mass participation in tree plantation activities.

Under various afforestation and wildlife conservation programmes, Joint Forest Management Committees (JFMCs) and Eco Development Committees (EDCs) are constituted at the village levels, which enables community participation in sustainable forest management and wildlife conservation, while addressing the livelihood needs of local communities.

Further, these initiatives aim at restoration of degraded forest lands, enhancing carbon sequestration, biodiversity conservation, increasing productivity of forest resources and ecosystem services, while generating livelihood opportunities for local communities.

Annexure-I

Annexure referred to in reply to parts (a) to (b) of the Rajya Sabha Unstarred Question No 4397 due for reply on 02.04.2026 regarding “Green Credit Programme in Andhra Pradesh”

District-wise data of degraded forest lands selected by entities for ecological restoration under Green Credit Program

State	District	Area (in Ha)
Assam	Goalpara	314
	Kamrup Rural	55
	Sonitpur	85
Bihar	Kaimur	150
	Munger	150
	Nawada	110
	Rohtas	50
Chhattisgarh	Gaurela-pendra-marwahi	311
	Janjgir - Champa	50
	Jashpur	19
	Korba	10
	Raigarh	25
	Surajpur	95
	Uttar Bastar Kanker	20
Goa	North Goa	5
Gujarat	Aravalli	115
	Banas Kantha	10
	Bharuch	10
	Chhota Udepur	55
	Dahod	10
	Dangs	75
	Gandhinagar	15
	Mahisagar	14
	Narmada	25
	Panch Mahals	79
	Sabar Kantha	164
	Surat	50
	Surendranagar	26
	Tapi	94
	Valsad	60
Jharkhand	Giridih	302.32
Madhya Pradesh	Betul	50
	Chhindwara	50
	Damoh	100
	Khargone	155
	Rajgarh	10
	Rewa	40
	Satna	30
	Sidhi	95
	Singrauli	110

Maharastra	Bhandara	65
	Gondia	88
	Nashik	135
	Satara	30
Odisha	Anugul	20
	Baragarh	9
	Cuttack	20
	Gajapati	12
	Ganjam	10
	Jharsuguda	10
	Kalahandi	20
	Kandhamal	5
	Keonjhar (kendujhar)	20
	Koraput	15
	Mayurbhanj	47.6
	Rayagarha	15
	Sambalpur	10
	Subarnapur	10
Sundargarh	20	
Rajasthan	Ajmer	100
	Alwar	75
Telangana	Bhadradi Kothagudem	145
	Khammam	10
Uttar Pradesh	Chandauli	25
	Chitrakoot	10
	Jhansi	10
	Mirzapur	20.87
	Sonbhadra	25
Total		4175.79